

No.A-60011/02/2021-Admin.I (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 21st October, 2021

OFFICE MEMORANDUM

Subject:- Appointment of Officers as a Nodal Appellate Authority and Public Grievance Officer for CPGRAMS-reg.

Ref. :- D.O. letter No. H-11013/3/2020-DARPG dated 08.01.2021 from Department of Administrative Reforms & Public Grievances.

In continuation to this Department's earlier O.M of even number dated 05.03.2021 regarding the subject mentioned above. The undersigned is directed to inform that Shri A.K. Joshi, Director is nominated as a Nodal Appellate Authority and Shri U.N. Mishra, Section Officer is as Grievance Officer of the Department of Legal Affairs for public grievances. Their contact details are as under:-

Shri A.K. Joshi, Director, Department of Legal Affairs, 4 th Floor, A- Wing, Shastri Bhawan, New Delhi, Tel.: 011-23384109 Email: anilk.joshi@nic.in	Shri U.N. Mishra, Section Officer Department of Legal Affairs, 4 th Floor, A-Wing, Shastri Bhawan, New Delhi Tel.: 011-23383634 Email: upendramishra-cwc@gov.in
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(Varun Singh Chauhan)
Under Secretary to the Govt. of India
Tel.: 23383634

Department of Administrative Reforms & Public Grievances
(Kind attention: **Ms. Jaya Dubey, Joint Secretary**)
Sardar Patel Bhawan, Sansad Marg, New Delhi-01

Copy to,

1. Shri A.K. Joshi, Director and Shri U.N. Mishra, Section Officer along with DARPG D.O. letter under reference.
2. PPS to Law Secretary/ Sr. PPS to AS (R.S.V)
3. PG Cell
4. Personal file of the Officers

2/11/21

Law Secretary Office
21 OCT 2021
Deptt. of Legal Affairs